

2020
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 1898-R(JS)

Dated, Calcutta, 08th July, 2020

In furtherance to Court's notification no. 1682-RG dated 17.06.2020 regarding zone of consideration for Normal Promotion 2020, it is hereby notified for information of all concerned that Smt. Madhumita Roy-III, Additional District & Sessions Judge, Fast Track Court-II, Kandi, Murshidabad, the officer at sl. no. 14, is hereby excluded from the zone of consideration for Normal Promotion in view of her unwillingness for participation in the selection process and Sri Guru Das Biswas, Additional District & Sessions Judge, Fast Track Court-1, Bichar Bhavan, Kolkata, UOT as Additional District & Sessions Judge, Fast Track Court-2, Jangipur, Murshidabad, is included in the zone of consideration as 51st candidate against 17 vacancies declared vide Court's notification no. 1681-R(JS) dated 17.06.2020.

Sri Guru Das Biswas, Additional District & Sessions Judge, Fast Track Court-1, Bichar Bhavan, Kolkata, UOT as ADJ, FTC-2, Jangipur, Murshidabad, is directed to send 10 copies of contested judgments, 5 Civil and 5 Criminal cases, in triplicate, delivered by him during the year 2019-20 (if not available, the judgments delivered in previous year may be sent) so as to reach the office of the Registrar (Judicial Service), High Court, Appellate Side by 14.07.2020, positively.

By Order,

Sd/-

Registrar (Judicial Service)
High Court, Calcutta